GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2160 TO BE ANSWERED ON 12TH DECEMBER, 2025

TREATMENT OF PATIENTS UNDER AYUSHMAN BHARAT SCHEME

†2160. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of patients who have recevied treatment under the Ayushman Bharat scheme in the Union Territory of Dadra and Nagar Haveli & Daman and Diu (DNH & DD) during the last five years, district-wise;
- (b) the details of the total cost of the treatment of patients under the Ayushman Bharat Yojana borne by the Union Government and the UT of DNH & DD administration during the last five years;
- (c) the number of patients from the UT of DNH & DD who have recieved treatment under the Ayushman Bharat Scheme in hospitals situated outside the UT during the last five years;
- (d) whether the UT of DNH & DD Administration have to pay any outstanding dues to the hospitals located in Gujarat and other States across the country; and
- (e) if so, the amount of such outstanding dues along with the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a) and (b): The district-wise details of total number of patients who have received treatment under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and the amount involved therein in the Union Territory of Dadra and Nagar Haveli & Daman and Diu (DNH & DD) during the last five years are at **Annexure**.
- (c): 9458 hospital admissions have been authorized under AB-PMJAY in the hospitals situated outside the UT of DNH & DD during the last five years.
- (d) and (e): Under the scheme, settlement of claims is an ongoing process and claims are settled by respective State Health Agencies. Portability (outside the State) treatments are paid by beneficiary's State/UT. National Health Authority has laid down guidelines for payment of claim to hospitals within 15 days of claim submission for the intra-state hospitals (hospitals located within State) and within 30 days in case of portability claims (hospitals located outside State).

Annexure

District-wise details of treatment in the UT of DNH & DD during the last five years under AB-PMJAY

Financial Year	Daman		Diu		Dadra and Nagar Haveli	
	Number of patients	Amount	Number	Amount	Number	Amount
		(in crore of	of	(in crore of	of	(in crore of
		Rupees)	patients	Rupees)	patients	Rupees)
2020-21	3556	2.08	567	0.58	14,820	8.88
2021-22	3997	2.90	508	1.28	16,112	10.44
2022-23	4495	3.48	619	1.50	16,378	11.33
2023-24	3653	3.06	455	1.41	13,312	9.58
2024-25	4247	4.66	550	1.74	17,374	13.27
